

**V. VENKATA PRASAD
REGISTRAR (VIGILANCE)**



**HYDERABAD,
Dt: 07.09.2016**

ROC.NO.6151/2016-B.SPL.

Sir / Madam,

SUB: COMPETITION COMMISSION OF INDIA - Filling up of 02 posts of Director (Law) and 04 posts of Joint Director (Law) in Competition Commission of India on deputation on foreign service terms - Willingness from the eligible officers - Called for - Regarding.

REF: Office Memorandum F.No.A-12011/3/2016-HR, dated 10.08.2016 from the Deputy Director (HR), Competition Commission of India, 3rd Floor, HT House, K.G. Marg, New Delhi - 110 001.

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I am to state that the Deputy Director (HR), Competition Commission of India, New Delhi, in his letter referred to above has stated that the applications are invited in the prescribed format in triplicate from eligible officers, to fill up 02 posts of Director (Law) and 04 posts of Joint Director (Law) in Competition Commission of India on deputation on foreign service terms. The letter of the Deputy Director (HR), Competition Commission of India, New Delhi, along with its enclosures were placed in the High Court's Web site i.e., <http://hc.tap.nic.in>.

I am, therefore, directed, to request you to circulate the same among the eligible Officers, working in your District / Unit and the Officers, who are eligible may download the copy of above said letter along with its enclosures from the High Court's Web Site and submit their willingness applications (In original), directly to the High Court, on or before 12.09.2016 by **Speed post or any other source.**

Yours faithfully


REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
5. The Registrar (I.T.-cum-Central Project Co-ordinator), High Court of Judicature at



सत्यमेव जयते



Fair Competition for Greater Good
Competition Commission of India

3rd Floor, HT House, K.G. Marg, N. Delhi-110001
Tele. No. 011-23473600, Fax: 011-23704686.

Dated: 10th August, 2016.

F. No. A-12011/3/2016-HR

OFFICE MEMORANDUM

Subject: Filling up of posts in Competition Commission of India on deputation basis.

The Competition Commission of India invites applications for filling up of various posts as mentioned below on deputation on foreign service terms. The details of the posts along with eligibility criteria, educational qualification/experience etc. required for each category of the posts, together with the period of initial deputation are given in the enclosed **Annexures I & II.**

No.	Name of posts	No. of posts @	Pay Band & Grade Pay (Pre-revised)
A. Professional Staff:			
1.	Director	05	Rs.37,400 - 67,000 + Rs.8,900
2.	Joint Director	10	Rs.37,400 - 67,000 + Rs.8,700
3.	Deputy Director	11	Rs.15,600 - 39,100 + Rs.7,600
B. Support Staff:			
4.	Joint Director	02	Rs.15,600 - 39,100 + Rs.7,600
5.	Asst. Director	02	Rs.15,600 - 39,100 + Rs.6,600
6.	Asst. PPS	01	Rs.15,600 - 39,100 + Rs.6,600
7.	Private Secretary	01	Rs.9,300 - 34,800 + Rs.4,600

@ The vacancies are liable to change without notice.

2. Applicants must be employees of Central or State Governments, Governments Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.

3. The appointment on deputation basis in CCI will be governed by the instructions issued by the Department of Personnel and Training vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time. The maximum age limit for appointment on deputation basis shall be not exceeding 56 years as on the closing date of receipt of applications by CCI. The Commission reserves the right not to fill up any or all the above vacancies.

4. Apart from basic pay and grade pay, the post carries DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Government Accommodation from General Pool.

5. The application in the prescribed pro-forma (**Annexure-III**), complete in all respects may be sent to the undersigned at the address indicated above, through proper channel latest by **22nd September, 2016.**

6. This may kindly be given wide publicity.

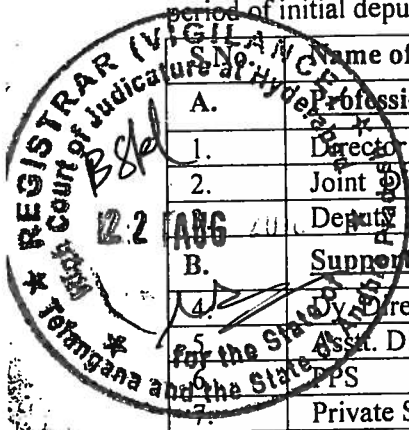
Vij Malhotra
(Vijay Malhotra)
Deputy Director (HR)

Encl: as above

To

- The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
- The Establishment Officer & Additional Secretary, Department of Personnel and Training, North Block, New Delhi - 110001, with the request to kindly get this O.M. placed on the DOPT website.
- All the Ministries/Departments/Organizations of the Govt. of India/ State Govts./Union Territories/Universities/ High Courts / Supreme Court / Autonomous/Statutory Bodies as per list.

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Qualification for Deputation – Professional Staff

Sl. No	Name of Post & Stream, Pay Band and GP	Qualification Requirements	No. of Posts/ (Period of deputation)
1.	Director (Law) PB4+ GP Rs.8900	Essential: Officers of the All India Services /Central Civil Services Group 'A' or Indian Law Service or Indian Company Law Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research or <u>judicial Institutions</u> having <u>Bachelor's Degree in Law</u> from a recognised university and working in analogous post or grade or four years experience in the grade pay of Rs.8700 or ten years in the grade pay of Rs.7600 or equivalent. Desirable: Experience in Competition Law.	02 (Deputation tenure for one of the post will be 03 years and for the other it will be 1 year in the first instance)
2.	Director (Economics) PB4+ GP Rs.8900	Essential: Officers of the All India Services or Central Civil Services Group 'A' or Indian Economic Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. having a Master's Degree in Economics and working in analogous post or grade or four years experience in the grade pay of Rs.8700 or ten years in the grade pay of Rs.7600 or equivalent. Desirable: Experience in Competition Law.	02 (Deputation tenure for one of the post will be 03 years and for the other it will be 2 years in the first instance)
3.	Director (FA) PB4+ GP Rs.8900	Essential: Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. having a Master's Degree in Commerce or Master's Degree in Business Administration(Finance) or Chartered Accountant or Company Secretary or Cost Accountant and working in analogous post or grade or four years experience in the grade pay of Rs.8700 or ten years in the grade pay of Rs.7600 or equivalent. Desirable: Experience in Financial Analysis related to Competition Issues.	01 (03 years in the first instance)
4.	Joint Director (Law) PB4+ GP Rs.8700	Essential: Officers of the All India Services/ Central Civil Services Group 'A'/ Indian Law Service/ Indian Company Law Service / Autonomous (Central /State Government) Organisations/ Regulatory Authorities/ Universities. Academic/Research / Judicial Institutions etc. having Degree in Law from a recognised university and working in analogous post or grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Law.	04 (Deputation tenure for one of the post will be 03 years and for the other three posts it will be 1 year in the first instance)

5.	Joint Director (Economics) PB4+ GP Rs.8700	Essential: Officers of the All India Services or Central Civil Services Group 'A' or Indian Economic Service/Indian Statistical Service/ Autonomous Organisations or Regulatory Authorities/ Universities./Academic/Research Institutions etc. with Master's Degree in Economics/ Statistics and working in analogous posts/grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Economics.	05 (03 years in the first instance)
6.	Joint Director (Financial Analysis) PB4+ GP Rs.8700	Essential: Officers of the All India Services or Central Civil Services Group 'A'/ Autonomous Organisations/ Regulatory Authorities/Universities/ Academic / Research Institutions with a Master's Degree in Commerce/ Master's Degree in Business Administration (Finance)/Chartered Accountant/Company Secretary/Cost and Works Accountant and working in analogous posts/grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent. Desirable: Experience in Financial Analysis related to Competition Issues.	01 (03 years in the first instance)
7.	Deputy Director (Law) PB3+ GP Rs.7600	Essential: Officers from the All India Services / Central Civil Services Group 'A'/ Indian Law Service/ Indian Company Law Service /Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic/ Research/ Judicial Institutions etc. having Bachelor's Degree in Law from a recognised university and working in analogous post/grade or five years service in the Grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Law.	04 (03 years in the first instance)
8.	Deputy Director (Economics) PB3+ GP Rs.7600	Essential: Officers from the All India Services / Central Civil Services Group 'A'/ Indian Economics Service/ Indian Statistical Service/ Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic/ Research Institutions etc. with a Master's Degree in Economics/Statistics and working in analogous post / grade or five years service in the grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Law.	04 (03 years in the first instance)
9.	Deputy Director (Financial Analysis) PB3+ GP Rs.7600	Essential: Officers from the All India Services/Central Civil Services Group 'A'/Autonomous Organisations/ Regulatory Authorities/Universities/Academic/Research Institutions etc. with a Master's Degree in Commerce/Master's Degree in Business Administration with Finance and accounts/Chartered Accountant/Company Secretary/Cost and Works Accountant and working in analogous post/grade or five years service in the grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Law.	03 (03 years in the first instance)

Qualification for Deputation -Support Staff

Sl. No	Name of Post & Stream	Qualification Requirements	No. of Posts/ (Period of Deputation)*
1.	Deputy Director (Corporate Services) PB-3 + GP Rs.7600	Essential: Officers having Bachelor's Degree or equivalent in any discipline from a recognised university and working in analogous post/ grade or five years experience in the grade pay of Rs.6600 or equivalent in the relevant field (Establishment/ Personnel Management/ Secretarial Practices/Administration). Desirable: Higher qualification and experience will be given preference.	02
2.	Assistant Director (Corporate Services) PB-3 + GP Rs.6600	Essential: Officers having Bachelor's Degree or equivalent in any discipline from a recognised university and working in analogous post / grade or five years experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or Seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent in the relevant field (Establishment / Personnel Management / Secretarial Practices / Administration). Desirable: Higher qualification and experience will be given preference.	01
3.	Assistant Director (Library Services) PB-3 + GP Rs.6600	Essential: Officers having Bachelor's Degree in Library Science and working in analogous post / grade or five years experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent.	01
4.	Principal Private Secretary PB-3 + GP Rs.6600	Essential: Officers of the Central Government or the State Governments or the Public Sector Units or Autonomous Organizations holding analogous post on regular basis or holding the post of Private Secretary with five years' Service in the grade pay of Rs.5400 or Six years in the grade pay of Rs.4800 or Seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent.	01

5.	Private Secretary PB 2 + GP Rs.4600	<u>Essential:</u> Officers holding the post of Stenographer under the Central Government or State Government or Public Sector Undertaking or Autonomous Organisation or Regulatory Body and: (i) holding analogous posts on regular basis in the parent cadre or department; or (ii) Stenographers Grade-I in the Pay Band 2 (Rs.9300-34800) with grade Pay of Rs.4200 with five years regular service in the grade.	01
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***Note: The period of deputation in respect of all the above posts will be 03 years in the first instance.**

FORMAT OF APPLICATION

Attested copy of
passport
photograph to be
pasted

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For (Separate applications are to be sent for different posts)					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Office address with Telephone No.					
7.	Residential Address with Telephone No.					
8.	Present post held, along with present Basic Pay with Pay Scale/Pay Band and Grade Pay of the post held					
9.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)

10.	Please state clearly whether in the light of entries made below, you meet the requisite Essential qualifications and work experience required for the post (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)						
Qualification/Experience required				Qualification/Experience possessed by			
Essential:				Essential:			
A) Qualification				A) Qualification			
B) Experience				B) Experience			
Desirable				Desirable			
A) Qualification				A) Qualification			
B) Experience				B) Experience			
11.	Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):						
	Name of Office/ Instt./ Organisations	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	Scale of Pay/ Pay Band and Grade Pay#	Nature of Duties
			From	To			
12.	Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):						
13.	Nature of present employment i.e. Permanent / Ad-hoc / Temporary)						
14.	In case the present employment is held on deputation, please state: a) The date of initial appointment.						

	b) Period of appointment with address c) Name of the parent office /organisation.	
15.	Details of training undergone:	
16.	Details of proficiency in computer:	
17.	Any other information, applicant wants to furnish:	
18.	Please state briefly how you find yourself best suitable for the post applied for:	

Applicants not holding the post in the Pay Band / Grade Pay pertaining to Central Government should indicated the equivalence of the pay scale viz-a-viz the Central Government's pay scales.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

(Signature)

Place:

Name: _____

Date:

(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. _____
- (ii) That his / her integrity is certified
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement

Signature _____

Name and Designation _____

Tel. No. _____

Office Seal

Place :

Date :

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.